GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA<br>UNSTARRED QUESTION NO. 917<br>(TO BE ANSWERED ON 27.07.2023)

## NEWLY CREATED POSTS

## 917 DR. V. SIVADASAN:

Will the PRIME MINISTER be pleased to state:
(a) the number of candidates appointed to various posts under A, B, C groups after 14th June, 2022, group-wise data;
(b) the number of posts newly created by the Union Government after 14th June, 2022 and the number of candidates who were appointed to such newly created posts;
(c) the number of posts abolished by the Union Government in the last five years, Group-wise, year-wise; and
(d) the number of vacancies in A, B and C group as of now, group-wise data?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): Creation and filling up of posts in the Central Government is responsibility of the concerned Ministry/ Department. Filling up of vacant posts in various Ministries/ Departments is a continuous process. As a part of Rozgar Mela, the vacant posts are being filled in a Mission Mode. Rozgar Mela events are being held across the country and the new appointees are being inducted into various Central Ministries/ Departments/ Central Public Sector Undertakings (CPSUs)/ Autonomous Bodies/ Public Sector Banks etc. All Ministries/ Departments of the Central Government have been asked to take action in a mission mode for filling up of vacant posts in a time bound manner.

As per Department of Expenditure OM No. 7(1)/E-Coord-I/2017, dated 12.04.2017, when a post remains vacant for more than two years/ three years, the same becomes "deemed abolished". Records in this regard are maintained by individual Ministries/Departments.
(d): As per the Annual Report of Pay Research Units of the Department of Expenditure, number of vacancies in $A$, $B$ and $C$ as on 01.03 .2022 was 30,$606 ; 1,11,814$ and $8,21,934$, respectively.

